

Ahmednagar District in Maharashtra suffered from perennial drought, Central Government would choose two villages, and make them self contained for water, fodder, housing etc ;

(b) whether a similar method will be followed for all other States ; and

(c) if not, in what way the Centre would like the State Governments to tackle the situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The Drought Prone Areas Programme (DPAP) has been in operation since 1970-71 in 10 districts of Maharashtra including Ahmednagar. 8 blocks of Ahmednagar district are covered by this programme. This programme is funded equally by the Centre and the State. The programme aims at improvement of infrastructure for productivity and restoring ecological balance. The programme is taken on a watershed basis and not necessarily on a village-wise basis, though a big watershed may cover a number of villages. Housing is not an activity covered under this programme.

(b) and (c) The approach mentioned above of the DPAP is applicable to all

States who have been asked to make their plans accordingly.

Dairy Development in the Country

325. SHRI GADADHAR SAHA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) details of the Government's proposal for the dairy development; and

(b) State-wise amount released so far and details thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) During the Sixth Five Year Plan, Dairy Development Programme envisaged implementation of Operation Flood II, as a Central Sector Scheme, Centrally Sponsored Dairy Schemes in Assam, Jammu & Kashmir and Sikkim and completion of International Development Association (World Bank) assisted Integrated Dairy Development Projects in Karnataka, Madhya Pradesh and Rajasthan.

(b) The detailed information regarding the amount released to States under various schemes is indicated in the statement attached.

Statement

The details of amount released to States under Operation Flood-II, Centrally Sponsored Dairy Schemes and IDA (International Development Association) assisted Integrated Dairy Development Projects.

(A) Operation Flood-II ;

Name of the State/ Union Territory	Amount released till January, 1985 (Provisional) (Rs in lakhs)
1. Andaman Nicobar	24
2. Andhra Pradesh	2172
3. Assam	214
4. Bihar	367
5. Delhi	498
6. Goa	107
7. Gujarat	3883
8. Haryana	519

9. Himachal Pradesh	20
10. Karnataka	459
11. Jammu & Kashmir	26
12. Kerala	690
13. Madhya Pradesh	1844
14. Maharashtra	1481 (December, 1984)
15. Nagaland	1
16. Orissa	672
17. Pondicherry	38
18. Punjab	2035
19. Rajasthan	404
20. Sikkim	59
21. Tamil Nadu	1421
22. Tripura	17
23. Uttar Pradesh	512
24. West Bengal	749

(B) Centrally Sponsored Dairy Schemes :

Name of the State	Amount Released till February, 1985 (Rs. in lakhs)
1. Assam	141.63
2. Sikkim	149.51
3. Jammu & Kashmir	52.35

(C) IDA (International Development Association) assisted Integrated Dairy Development Projects :

Name of the State	Amount released till January, 1985 (Rs. in lakhs)
1. Karnataka	633.49
2. Rajasthan	612.90
3. Madhya Pradesh	383.15

Non-Settlement of P.F. Accumulations by R.P.F. Commissioner, Uttar Pradesh

326. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that Regional Provident Fund Commissioner, Uttar Pradesh has not finalised the settlement of P.F. accumulations inspite of

reminder letters from the Central Provident Fund Commissioner, New Delhi ;

(b) if so, reasons therefor ; and

(c) steps being taken for immediate settlement of the payments ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) Details of claims